



W.P.No.12185 of 2022

IN THE HIGH COURT OF JUDICATURE AT MADRAS

WEB COPY

DATED: 06.05.2022

CORAM:

THE HON'BLE **MR.JUSTICE P.VELMURUGAN**

W.P.No.12185 of 2022

S.Mohankumar,
S/o.Selvaraj,

... Petitioner

Vs.

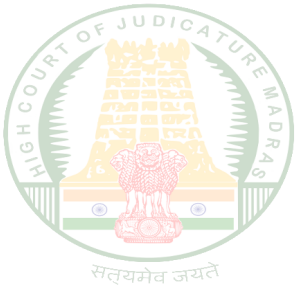
The Inspector of Police
Jedarpalayam Police Station,
Jedarpalayam
Namakkal District.

... Respondent

PRAYER: This Writ Petition has been filed Under Article 226 of Constitution of India to issue Writ of Mandamus or any other in the nature of Writ directing the respondent authority to give permission to conduct Cultural programme (Adal Padal Nigalchi) in the event of Anangur Village, Arulmigu Sree Mariamman Temple Festival at Paramathi Velur Taluk, Namakkal District on 11.05.2022 between 06.00 p.m to 11.00 p.m. by considering the petitioner's representation dated 22.04.2022.

For Petitioner : M/s.V.Gayathri

For Respondent : Mr.R.Murthi
Government Advocate (Crl.Side)



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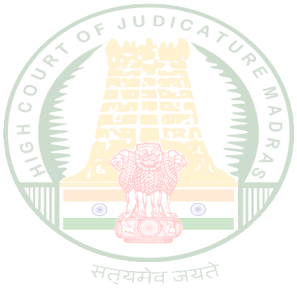
ORDER

WEB COPY The writ petition is filed on 04.05.2022 and the representation to the respondent police is also sent on the same day i.e. 04.05.2022.

2.The petitioner has not approached this court with clean hands and the petitioner without given sufficient time and opportunity to the respondent police has filed this writ petition.

3.Considering the fact that the representation was submitted only on the date of filing of this writ petition and also considering the fact that the respondent police was not given sufficient time to make preliminary enquiry and apply their mind and give appropriate response to the representation. This court is not inclined to allow this petition.

4.It appears that the petitioner has suppressed the material facts with an intention to abuse the judicial process of law. Hence, this Court deems it fit to dismiss this petition with exemplary cost.



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5.This petition is dismissed accordingly. The counsel appearing for

the petitioner is directed to deposit a sum of Rs.25,000/- (Rupees Twenty Five Thousand only) in favour of the Bar Council of Tamilnadu and Puducherry.

06.05.2022
(3/4)

Index:yes/no

Internet:yes

Speaking order/Non-speaking order

kas / dk

Note: Issue order copy today

To.

1.The Inspector of Police,
Jedarpalayam Police Station,
Jedarpalayam,
Namakkal District.

2.The Public Prosecutor
High Court of Madras
Chennai 600 104.



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P.VELMURUGAN, J.

kas / dk

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